

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
12-07-2024 AT 10:30 AM**

CP(IB) No. 385/95/HDB/2022
u/s. 95 of IBC, 2016

IN THE MATTER OF:

Union Bank of India

...Petitioner

AND

Smt. K Sridevi
(Personal Guarantor of M/s. Thexa Pharma Pvt Ltd)

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

No representation for creditor. Learned Counsel Ms. Vazra Laxmi for the
Resolution Professional and Learned Resolution Professional
Mr.P.V.B.Sudhakar Rao present. Clarification memo not filed by counsel for the
Resolution Professional. Hence, for dismissal call on 16.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)